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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1627/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Sanjay Susheel Bhosale
V/s
Resham Singh & Co. Pvt. Ltd.

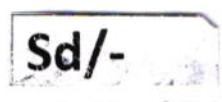
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ankur Kumar for Ezy laws	ADVOCATE for Petitioner	

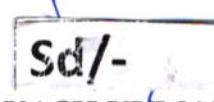
ORDER

CP No. 1627/I&BP/NCLT/MB/MAH/2017

For the Petitioner's Counsel has not furnished proof of service of notice upon
the Corporate Debtor, list this matter on **02.01.2018** for furnishing proof of service.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)